
Ayan Mallick Vs Pratim Bayal, Liquidator & Ors

Company Appeal (AT) (Insolvency) No. 456 Of 2022

Court: National Company Law Appellate Tribunal New Delhi

Date of Decision: May 13, 2022

Hon'ble Judges: Ashok Bhushan, Chairperson; Shreesha Merla, Member (T)

Bench: Division Bench

Advocate: Sanwal Tibrewal, Shaunak Mitra, Ashish Makhija, Deep Bisht, Om Narayan Rai, Mohit Seth

Final Decision: Dismissed

Judgement